2 Papers laid

 Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 1011/17/19]

- (ii) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Hajipur, Bihar, for the year 2017-18, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 1010/17/19]
 - (b) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Mohali, Punjab, for the year 2017-18, together with the Auditors Report on the Accounts.

[Placed in Library. See No. L.T. 1009/17/19]

- (iii) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Raebareli, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.

[Placed in Library. See No. L.T. 1008/17/19]

Notification of Ministry of Consumer Affairs, Food and Public Administration

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अधीन मूल अधिसूचना में कतिपय प्रविष्टियों का प्रतिस्थापन करने के लिए अधिसूचना सं का.आ. 371 (अ), दिनांक 8 फरवरी, 2017 का संशोधन करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (खाद्य और सार्वजनिक वितरण विभाग) की अधिसूचना सं.का.आ. 3443 (अ), दिनांक 24 सितम्बर, 2019 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 1043/17/19]

L Notifications of the Ministry of Agricultre and Farmers Welfare

II. Report and Accounts (2018-19) of KCDC Ltd., Mangaluru and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS' WELFARE (SHRI PARSHOTTAM RUPALA): Sir, I lay on the Table—

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Co-operation and Farmers Welfare), under sub-section (1) of Section 3 of the Destructive Insects and Pests Act, 1914:—
 - S.O. 3141 (E), dated the 29th August, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Seventh Amendment) Order, 2019.
 - (2) S.O. 3357 (E), dated the 18th September, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Eighth Amendment) Order, 2019.
 - (3) S.O. 3594 (E), dated the 1st October, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Ninth Amendment) Order, 2019.
 - (4) S.O. 3845 (E), dated the 24th October, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Tenth Amendment) Order, 2019.
 - (5) S.O. 4083 (E), dated the 13th November, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Eleventh Amendment) Order, 2019. [Placed in Library. *See* No. for (1) to (5) L.T. 1051/17/19]
- (B) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture Co-operation and Farmers Welfare), Notification No. S.O. 3447 (E), dated the 25th September, 2019, publishing the Fertiliser (Inorganic, Organic or Mixed (Control) Amendment Order, 2019, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 1049/17/19]

- II. A copy each (in English and Hindi) of the following papers, under section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Forty-first Annual Report and Accounts of the Karnataka Cashew Development Corporation (KCDC) Limited, Mangaluru, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

3

4 Papers laid

[RAJYA SABHA]

(b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 1047/17/19]

L Notifications of the Ministry of Railways

II. Report and Accounts (2018-19) of various companies and Boazd and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri » Angadi Suresh Channabasappa, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987:—
 - G.S.R. 546 (E), dated the 1st August, 2019, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2019, along with delay statement. [Placed in Library. *See* No. L.T. 840/17/19]
 - (2) G.S.R. 575 (E), dated the 16th August, 2019, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2019.

[Placed in Library. See No. L.T. 840/17/19]

- G.S.R. 577 (E), dated the 19th August, 2019, publishing the Railway (Notices of and Inquiries into Accidents) Amendment Rules, 2019.
 [Placed in Library. See No. L.T. 841/17/19]
- G.S.R. 646 (E), dated the 12th September, 2019, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2019.
 [Placed in Library. See No. L.T. 840/17/19]
- (5) G.S.R. 822 (E), dated the 6th November, 2019, publishing the Dedicated Freight Corridor Railway General Rules, (Amendment) Rules, 2019.
 [Placed in Library. See No. L.T. 841/17/19]
- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Forty-third Annual Report and Accounts of the Braithwaite and Co. Ltd. (BCL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 832/17/19]